

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Coram: Dr. Pramod Deo, Chairperson
Shri V.S.Verma, Member
Shri M.Deena Dayalan, Member**

Date of Order: 30.6.2011

Petition No. 317/2010

IN THE MATTER OF

Provisional transmission tariff for 400 kV D/C Maithon RB-Maithon (PG) transmission line and associated bay extension at Maithon sub-station under transmission system for Start-up power to DVC and Maithon Right Bank Generation Projects in Eastern Region for the period from 1.10. 2010 to 31.3.2014.

Petition No. 30/2011

AND IN THE MATTER OF

Provisional transmission tariff for LILO connectivity to DVCs and AL TPS through 400 kV D/C Durgapur-Jamshedpur transmission line associated with transmission system for ERSS-I in Eastern Region for the period from 1.2.2011 to 31.3.2014.

Petition No. 47/2011

AND IN THE MATTER OF

Provisional transmission tariff for 125 MVAR, 400 kV Bus Reactor at New Purnea sub-station along with associated bays under ERSS-II in Eastern Region for the period from 1.2.2011 to 31.3.2014.



Petition No. 68/2011

AND IN THE MATTER OF

Provisional transmission tariff for 220/132kV, 160 MVA ICT at Baripada under the ERSS-II in Eastern Region from anticipated date of commercial operation to 31.3.2014.

Petition No. 86/2011

AND IN THE MATTER OF

Provisional transmission tariff for transmission system associated with Farakka-III in Eastern Region from anticipated date of commercial operation to 31.3.2014.

Petition No. 98/2011

AND IN THE MATTER OF

Provisional transmission tariff for 400 kV D/C Maithon-Mejia transmission line associated with Supplementary Transmission System under DVC and Maithon right bank project in Eastern Region from anticipated date of commercial operation to 31.3.2014.

Petition No. 99/2011

AND IN THE MATTER OF

Provisional transmission tariff for 400 kV bays at Maithon sub-station for 400 kV D/C Maithon-Mejia transmission line associated with Supplementary Transmission System under DVC and Maithon right bank project in Eastern Region from anticipated date of commercial operation to 31.3.2014.

Petition No. 100/2011

AND IN THE MATTER OF

Provisional transmission tariff for 400 kV D/C Koderma TPS-Biharshariff transmission line and 2 nos. associated line bays at Bhiarshariff sub-station under Transmission System for Start -Up Power to DVC and Maithon Right Bank Generation Projects in Eastern Region from anticipated date of commercial operation to 31.3.2014.



Petition No.112/2011

AND IN THE MATTER OF

Provisional transmission tariff for Baripada-Chandaka (Mendhasal) (Gridco) 400 kV D/C line under ERSS-I for the tariff block 2009-14 period in Eastern Region.

Petition No. 149/2011

AND IN THE MATTER OF

Provisional transmission tariff for 400 kV D/C Maithon (RBTPS)- Ranchi (PG) transmission line and associated bays at Ranchi sub-station associated with Supplementary Transmission System under DVC and Maithon right bank project in Eastern Region from anticipated date of commercial operation to 31.3.2014.

Petition No. 150/2011

AND IN THE MATTER OF

Provisional transmission tariff for combined elements of Baripada-Chandaka (Mendhasal) (Gridco) 400 kV D/C Line and 400 kV D/C Jamshedpur- Baripada line associated bays under ERSS-I in Eastern Region from Notional anticipated date of commercial operation i.e.1.8. 2011 to 31.3.2014.

**AND
IN THE MATTER OF**

Power Grid Corporation of India Ltd., Gurgaon **Petitioner**

Vs

1. Bihar State Electricity Board, Patna
2. West Bengal State Electricity Board, Calcutta
3. Grid Corporation of Orissa Ltd., Bhubaneswar
4. Damodar Valley Corporation, Calcutta
5. Power Department, Govt. of Sikkim, Gangtok
6. Jharkhand State Electricity Board, Ranchi

Respondents



ORDER

In these petitions, the petitioner, Power Grid Corporation of India Ltd. has sought approval for tariff in respect of its various transmission systems in Eastern Region for the period from 1.4.2009 to 31.3.2014, based on the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2009, as amended from time to time (hereinafter referred to as "the 2009 regulations").

2. Regulation 5 of the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) (First Amendment) Regulations, 2011 provides as under:

"(4) Where application for determination of tariff of an existing or a new project has been filed before the Commission in accordance with clauses (1) and (2) of this regulation, the Commission may consider in its discretion to grant provisional tariff upto 95% of the annual fixed cost of the project claimed in the application subject to adjustment as per proviso to clause (3) of this regulation after the final tariff order has been issued:

Provided that recovery of capacity charge and energy charge or transmission charge, as the case may be, in respect of the existing or new project for which provisional tariff has been granted shall be made in accordance with the relevant provisions of these regulations."

3. In exercise of power under Clause 4 of Regulation 5 of the 2009 regulations, we have decided to grant provisional tariff to the petitioner for its transmission assets mentioned in the cause title of this order pending determination of the final tariff. The details of tariff claimed by the



petitioner and provisional tariff awarded by the Commission are given in the **Annexure I** to **Annexure XI** of this order.

4. The provisional transmission charges allowed in this order shall be subject to adjustment as per proviso to clause (3) of Regulation 5 of the 2009 regulations after the final tariff orders are issued.

Sd/-

[M.DEENA DAYALAN]
MEMBER

sd/-

[V.S.VERMA]
MEMBER

sd/-

[DR.PRAMOD DEO]
CHAIRPERSON



Petition No. 317/2010

Provisional transmission tariff for 400 kV D/C Maithon RB-Maithon (PG) transmission line and associated bay extension at Maithon sub-station under transmission system for Start-up Power to DVC and Maithon Right Bank Generation Projects in Eastern Region from 1.10. 2010 to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	524.39	1176.20	1178.87	1156.67

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	445.73	999.77	1002.04	983.17

Petition No. 30/2011

Provisional transmission tariff for LILo connectivity to DVCs and AL TPS through 400 kV D/C Durgapur-Jamshedpur transmission line associated with transmission system for ERSS-I in Eastern Region from 1.2.2011 to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	46.17	306.49	333.73	329.79

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	39.24	260.52	283.67	280.32

Petition No. 47/2011

Provisional transmission tariff for 125 MVAR, 400 kV Bus Reactor at New Purnea sub-station along with associated bays under ERSS-II in Eastern Region from 1.2.2011 to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	28.79	201.03	212.69	212.05

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	24.47	170.88	180.79	180.24

Petition No. 68/2011

Provisional transmission tariff for 220/132kV, 160 MVA ICT at Baripada under the ERSS-II in Eastern Region from anticipated date of commercial operation to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Nil	Nil	247.74	269.52	268.32

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	210.58	229.09	228.07

Petition No. 86/2011

Provisional transmission tariff for 220/132kV, 160 MVA ICT at Baripada under the ERSS-II in Eastern Region from anticipated date of commercial operation to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	NIL	2285.27	2422.19	2370.00

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	2056.74	2179.97	2133.00

Petition No. 98/2011

Provisional transmission for 400 kV D/C Maithon-Mejia transmission line associated with Supplementary Transmission System under DVC and Maithon right bank project in Eastern Region from anticipated date of commercial operation to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Nil	Nil	1391.62	1458.92	1489.27

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	1252.46	1313.03	1340.34

Petition No. 99/2011

Provisional transmission tariff for 400 kV Bays at Maithon sub-station for 400 kV D/C Maithon-Mejia transmission line associated with Supplementary Transmission System under DVC and Maithon right bank project in Eastern Region from anticipated date of commercial operation to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	NIL	216.80	240.40	244.59

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	195.12	216.36	220.13

Petition No. 100/2011

Provisional transmission tariff for 400 kV D/C Koderma TPS-Biharshariff transmission line and 2 nos. associated line bays at Bhiarshariff sub-station under Transmission System for Start-Up Power to DVC and Maithon Right Bank Generation Projects in Eastern Region from anticipated date of commercial operation to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	NIL	4167.16	4206.04	4103.49

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	3542.09	3575.13	3487.97

Petition No. 112/2011

Provisional transmission tariff for Baripada-Chandaka (Mendhasal) (Gridco) 400 kV D/C line under ERSS-I for the tariff block 2009-14 period in Eastern Region.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	NIL	3864.73	4608.38	4768.14

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	3285.02	3917.12	4052.92

Petition No. 149/2011

Provisional transmission tariff for 400 kV D/C Maithon (RBTPS)- Ranchi (PG) transmission line and associated bays at Ranchi sub-station associated with Supplementary Transmission System under DVC and Maithon right bank project in Eastern Region from anticipated date of commercial operation to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	NIL	NIL	2072.29	4357.67	4407.64

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	1865.06	3921.90	3966.88

Petition No. 150/2011

Provisional transmission tariff for combined elements of Baripada-Chandaka (Mendhasal) (Gridco) 400 kV D/C line and 400 kV D/C Jamshedpur- Baripada line associated bays under ERSS-I in Eastern Region from Notional anticipated date of commercial operation i.e.1.8. 2011 to 31.3.2014.

The annual transmission charges claimed by the petitioner for the period 2009-14 is as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges claimed	Nil	Nil	4489.95	7190.07	7353.17

2. After prudence check, provisional annual transmission charges for the period 2009-14 in respect of the transmission assets are allowed as under:

(₹ in lakh)

	2009-10	2010-11	2011-12	2012-13	2013-14
Annual transmission charges allowed	Nil	Nil	3816.46	6111.56	6250.19